

**PROVISIONAL LIST OF SELECTED CANDIDATES FOR THE POST OF**  
**TYPIST-COPYISTS**

**AS PER NOTIFICATION NO.ADMN/9309/2015 DATED 14-07-2015**

Sl. No.	Application No	Name	Date of Birth	Selected Under Category	Aggregate percentage of Marks obtained in Qualifying Examination & Skill Test	Remarks
1	DKM1505TCP000335	PRIYA	04-04-1984	GM (W)	89.45	--
2	DKM1505TCP000893	SHABANA NALABAND	15-07-1993	GM (W)	84.54	--
3	DKM1505TCP000703	RUKSHANBEGUM VANTI	02-04-1994	GM (R)	83.16	--
4	DKM1505TCP000952	ROOPABAI C	20-11-1992	SC (R)	77.82	--
5	DKM1505TCP000212	CHANCHALAKSHI M	16-05-1984	Cat.II (A) (R)	76.19	--
6	DKM1505TCP000247	VINUTHA K	01-03-1991	ST (W)	74.77	--
7	DKM1505TCP000690	SUSHMA H M	30-05-1984	Cat.I (W)	74.72	--
8	DKM1505TCP000828	SABEENA HIREKOPPA	09-09-1986	Cat.II (B) (W)	74.19	--
9	DKM1505TCP000946	CHANDRASHEKHAR A. GALAPPAGOL	01-11-1991	GM (PDP)	65.12	--

**Appointment of candidates selected under Reserved Categories and age relaxation claimed under different categories is subject to obtaining Caste Validity Certificate (Sindhtva Pramana Patra) from the concerned authorities.**

District Court, Dakshina Kannada,  
Mangaluru, dated: 30-03-2016.

Prl. District & Sessions Judge,  
D.K., Mangaluru.

Dis No 4973/16  
30/3

30/3/16

**ADDITIONAL LIST OF CANDIDATES FOR THE POST OF TYPIST-COPYISTS**

**AS PER NOTIFICATION NO.ADMN/9309/2015 DATED 14-07-2015**

In continuation of main list of selected candidates for the post of Typist-Copyists, the following candidates are selected in Additional List to consider them for appointment to the post of Typist-Copyists, only if the candidates selected in the Main List does not report for duty or if their selection is cancelled for any reason, within a period of one year.

SNO	Application No	Name	Date of Birth	Waitlisted under Category	Aggregate percentage of Marks obtained in Qualifying Examination & Skill Test
1	DKM1505TCP000698	DIVYA	15-04-1987	GM	83.79
2	DKM1505TCP000843	MADHU S P	11-03-1995	SC	78.06

The candidates whose names are included in the above Additional List have no right for appointment merely on the basis of inclusion of their names in the Additional List.

District Court, Dakshina Kannada,  
Mangaluru, dated: 30-03-2016.

Prl. District & Sessions Judge,  
D.K., Mangaluru.

D's 4975/2016  
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30/3/16